

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM):** (a) and (b). In the context of the policy for gradual (re) introduction of prohibition, take-over of sale of liquor might have the following advantages:

- (i) The licensed shop would cease to be an outlet for illicit liquor.
- (ii) Sales manipulations would be curbed.
- (iii) Sale of spurious liquor, which is a health hazard, would be checked.
- (iv) Together with the other restrictions enforced, in the long run, the quantity of liquor consumed would go down.

The Central Prohibition Committee has also commended it accordingly.

The Delhi Administration took over sale of country liquor in 1972. There are 7 such shops now. It is also proposed to take-over sale of India Made Foreign Liquor for which more shops are proposed to be opened by the Delhi Administration.

**Government building Cycle Stand Contractors**

6708, SHRI D. K. PANDA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) for how many years the rent due from all Government Building Cycle Stand Contractors has been outstanding; and

(b) the names and other particulars regarding all such Contractors who own Cycle Stand in Delhi Territory may be indicated?

**THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI):** (a) and (b). The information is being collected and will be laid on the Table of the House.

**Central Land Authority for Assessment and Management of Land Reserves**

6709. SHRI D. D. DESAI:

SHRI R. P. ULAGANAMBI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Centre is to set up a Central Land Authority to achieve co-ordinated planning and execution of Central projects relating to assessment and management of the country's land and soil reserves;

(b) if so, whether Central Land Authority will also bring about an integrated approach towards soil erosion, droughts, flood control;

(c) whether Central Land Authority will also be a technical agency and the apex organisation in respect of various disciplines concerned with the management of land reserves; and

(d) if so, the facts thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA):** (a) An *ad hoc* Committee has been set up by the Government of India to prepare a report on the question of establishment of Central Land Authority/Land Use Commission for assessment and management of the country's land resources.

(b) Yes, the *Ad hoc* Committee will consider the terms of reference of the proposed authority or Commission including an integrated approach towards soil erosion, droughts, flood control and other soil and water conservation problems.

(c) and (b). The *Ad hoc* Committee will go into the question of the type of organizational set-up in the proposed Central Land Authority/Land Use Commission.